

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2022**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|--|
| 1 | BLAPL/0009652/2022 | SAROJ BEHERA VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | CHHENDIPADA /389 /2022 () // |
| 2 | BLAPL/0009653/2022 | JYOTIRANJAN DIGAL @ JYOTI @ MILAN DIGAL VS STATE OF ODISHA | SMRUTI RANJAN MOHAPATRA VS | PHIRINGIA /121 /2022 () // |
| 3 | BLAPL/0009654/2022 | MAGUNI MALLICK VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | GHATAGAON /156 /2022 () // |
| 4 | BLAPL/0009655/2022 | MADAN JUANGA VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KEONJHAR SADAR /242 /2021 () // |
| 5 | BLAPL/0009656/2022 | KRUSHNAPRIYA PAHIL VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | / /0 () // |
| 6 | BLAPL/0009657/2022 | RABINDRA DAS VS STATE OF ODISHA | MANORANJAN MUDULI VS | ATHGARH /83 /2022 () // |
| 7 | BLAPL/0009658/2022 | BHAGABAN GOUDA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | AMBADOLA /105 /2022 SPECIAL JUDGE,RAYAGADA(Rayagada *) TR/0000038/2022 |
| 8 | BLAPL/0009659/2022 | MAKHAN @ MAKHAN REKUAL VS STATE OF ODISHA | MANORANJAN MUDULI VS | MAHILA P.S. BUXIBAZAR /64 /2022 () // |
| 9 | BLAPL/0009660/2022 | AUGUSTIN BARAL VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | BARBIL /196 /2022 () // |
| 10 | BLAPL/0009661/2022 | GOPINATH MAHARANA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | BARIPADA SADAR /48 /2022 () // |
| 11 | BLAPL/0009662/2022 | TRILOCHAN SWAIN VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | / /0 () // |

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| 12 | BLAPL/0009663/2022 | SURESH @ SURENDRA MALLIK VS STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | SORO /100 /2021 () // |
| 13 | BLAPL/0009664/2022 | MADHAB PRASAD MOHANTY VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // /0 () // |
| 14 | BLAPL/0009665/2022 | AKLESH SINGH VS STATE OF ODISHA | DILIP KUMAR SAHU VS | BELPAHAR /84 /2022 () // |
| 15 | BLAPL/0009666/2022 | MD SAHBAN @ CHAND VS STATE OF ODISHA | DILIP KUMAR SAHU VS | LAKHANPUR /183 /2022 () // |
| 16 | BLAPL/0009667/2022 | BASUDEV MALLIK VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | BANIGOCHA /20 /2022 () // |
| 17 | BLAPL/0009668/2022 | SUSANTA DAS VS STATE OF ODISHA | TAPAS KUMAR ACHARYA VS | KODALA /492 /2021 () // |
| 18 | BLAPL/0009669/2022 | SHANKAR MALLIK VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | GHATAGAON /156 /2022 () // |
| 19 | BLAPL/0009670/2022 | SAGAR NAIK VS STATE OF ODISHA | JIBAN RANJAN DASH VS | THAKURGARH /175 /2022 () // |
| 20 | BLAPL/0009671/2022 | BISHNU CHARAN SWAIN VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | TANGI /125 /2021 () // |
| 21 | BLAPL/0009672/2022 | SANTOSH KUMAR SWAIN VS STATE OF ODISHA | PARTHA MUKHERJI VS | S.P.(CID-CRL),CUTTACK /22 /2019 () // |
| 22 | BLAPL/0009673/2022 | JHARIA DEHURY VS STATE OF ODISHA | DURLLABHA RANJAN MISHRA VS | HANDAPA /229 /2022 () // |
| 23 | BLAPL/0009674/2022 | SIMADRI @ C.H. BARUN RAO | SAPAN KUMAR LENKA | KHARABEL NAGAR P.S. /300 /2022 |

ORISSA HIGH COURT

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0009675/2022 | RAMU @ RAMA TURI | JIBARDHAN MENDALI | JUJUMURA /70 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0009676/2022 | D. DANDEPANI DORA | BHARATI DASH | PATTAPUR (DIGAPAHANDI) /267 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0009677/2022 | MANOJ CHHATRIA | DINESH KUMAR MOHANTY | JAMANKIRA /80 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0009678/2022 | AJAYA PRADHAN | SANJIB KUMAR BHANJADEO | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0009679/2022 | KANHA @ SANJIB KUMAR MANDAL | MANAS KUMAR CHAND | OLATPUR /82 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0009680/2022 | AMRIT PYIYAM MOHAPATRA | RAMESH CHANDRA SWAIN | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0009681/2022 | K. SANTOSH KUMAR PATRO | SIDHARTH PRASAD DAS | BAIDYANATHPUR /147 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0009682/2022 | SANJAY KUMAR PRADHAN | ASHOK DAS | DIGAPAHANDI /315 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0009683/2022 | RABINDRA @ RABI SHARMA | GIRIJA SANKAR NAYAK | JEYPORE SADAR /158 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0009684/2022 | PRASANNA BHOI | SOMANATH NANDA | GOCHHAPADA /31 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0009685/2022 | HANUA @ DEEPAK KUMAR SAHOO | SUNIL KUMAR PANDA | JAJPUR TOWN /249 /2022 |
| | | VS | VS | () |

ORISSA HIGH COURT

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| 35 | BLAPL/0009686/2022 | STATE OF ODISHA SANGRAM KESHARI MAHANTY VS | SUBHAM SHARMA VS | // S.P.(CID-CRL),CUTTACK /9 /2021 () |
| 36 | BLAPL/0009687/2022 | STATE OF ODISHA SAGAR NAIK VS | JIBAN RANJAN DASH VS | // KISHORENGAR /118 /2022 () |
| 37 | BLAPL/0009688/2022 | STATE OF ODISHA LABA KHADIA VS | ARUN KUMAR BUDHIA VS | // HEMGIR /85 /2022 () |
| 38 | BLAPL/0009689/2022 | STATE OF ODISHA RABINDRA SENAPATI VS | GOURI MOHAN RATH VS | // RAJKANIKA /299 /2022 () |
| 39 | BLAPL/0009690/2022 | STATE OF ODISHA HINA PRADHAN VS | RAJENDRA NARAYAN ROUT VS | // MARINE PENTHAKATA /84 /2021 () |
| 40 | CMAPL/0000503/2022 | STATE OF ODISHA NARASINGHA BARIK VS | ADV VS | // // () |
| 41 | CMP/0000973/2022 | STATE OF ODISHA GANGADHAR KHANDA VS | DINESH KUMAR MOHANTY VS | // // ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000507/2007 |
| 42 | CMP/0000974/2022 | GOVERNMENT OF ORISSA SRI SRI JAGANNATH THAKUR BIJE DAMODARPUR VS | DINESH KUMAR MOHANTY VS | // // ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000217/1990 |
| 43 | CMP/0000975/2022 | SRI MADAN MOHAN PANDA BHANUMATI SAHOO VS | JYOTI PATNAIK VS | // // () |
| 44 | CONTC/0006081/2022 | KADAMBINI MOHANTY MADHAB CHANDRA DAS VS | ADV VS | // // () |
| 45 | CONTC/0006082/2022 | G.MATHIVATHANAN, I.A.S. UMESH CHANDRA DASH VS | ADV. VS | // // () |
| | | SATYABRATA SAHU,ADDL. CHIEF SECY.,REVENUE AND D.M. DEPT. | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2022

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|----|--------------------|---|-----------------------------------|--------------------------|
| 46 | CONTC/0006083/2022 | LINGARAJ SAMANTARAY VS | ADV. VS | // 0 |
| 47 | CONTC/0006084/2022 | POORNIMA PANDIAN,DIVISIONAL FOREST OFFICER,KHURDA SACHIDANANDA SAHOO VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 48 | CONTC/0006085/2022 | ASWATHY.S, I.A.S. GADADHAR SWAIN VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 49 | CONTC/0006086/2022 | ANUCHHAYA SAHOO VS | ADV. VS | // 0 |
| 50 | CONTC/0006087/2022 | SANGRAMJIT NAYAK,IAS NARAYAN CHANDRA MOHANTY VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 51 | CONTC/0006088/2022 | ASWATHY.S, I.A.S. BARBIL WORKERS UNION VS | SOUMYA MISHRA VS | // // 0 |
| 52 | CONTC/0006089/2022 | ARTI AHUJA,SECY.,MINISTRY OF LABOUR AND EMPLOYMENT SONALI RAUL VS | MALLICK BEBRAT SMRUTIRANJAN VS | // // 0 |
| 53 | CONTC/0006090/2022 | CHOUDHURI PRAGYANANDA DAS,TAHASILDAR,ERASAMA BISHESWAR DASH VS | ADV. VS | // // 0 |
| 54 | CONTC/0006091/2022 | BISHNUPADA SETHI,IAS BISWANATH SAHOO VS | ADV VS | // // 0 |
| 55 | CONTC/0006092/2022 | SATYABRATA SAHU, I.A.S. ARBIND KUMAR SINGH VS | ADV VS | // // 0 |
| 56 | CONTC/0006093/2022 | ANU GARG, I.A.S. SAYED NAIMUL HOSSAIN VS | ADV VS | // // 0 |
| 57 | CONTC/0006094/2022 | SATYABRATA SAHU, I.A.S. AJAYA KUMAR PARIDA | ADV | // |

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2022

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|----|--------------------|---|---------------------------|---|
| | | VS | VS | () |
| 58 | CONTC/0006095/2022 | SANTANU KUMAR MOHANTY, O.A.S. JAGAMOHAN SAHANI | ADV. | // |
| | | VS | VS | () |
| 59 | CRLA/0000869/2022 | SUNIL KUMAR BANSAL,IPS ALOK SAMANTARAY | DEVASHIS PANDA | MAHILA P.S. BUXIBAZAR /45 /2019 |
| | | VS | VS | P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack) |
| 60 | CRLA/0000870/2022 | STATE OF ODISHA NATHA JANI | DIPTI RANJAN BHOKTA | CT/0000033/2022 |
| | | VS | VS | DAMANJODI /37 /2022 |
| 61 | CRLA/0000871/2022 | STATE OF ODISHA TULASA HANTAL | RAJIB LOCHAN PATNAIK | DISTRICT & SESIONS JUDGE,JEYPORE(Koraput) |
| | | VS | VS | Spl/0000794/2022 |
| 62 | CRLA/0000872/2022 | STATE OF ODISHA CHAKRA DAMI | BHABANI SHANKAR DASPARIDA | MACHHKUND /33 /2017 |
| | | VS | VS | () |
| 63 | CRLMA/0000268/2022 | STATE OF ODISHA SANJUKTA MOHANTY | ADV | // |
| | | VS | VS | / /0 |
| 64 | CRLMA/0000269/2022 | STATE OF ODISHA PRASANTA KUMAR SA | ADV. | () |
| | | VS | VS | NARLA /85 /2021 |
| 65 | CRLMC/0002821/2022 | STATE OF ODISHA MANAS KUMAR JENA@MANAS JENA | GAGAN BIHARI SINGH | // |
| | | VS | VS | SALIPUR /158 /2011 |
| 66 | CRLMC/0002822/2022 | STATE OF ODISHA SATYABAN BEHERA | NIRANJAN PANDA | // |
| | | VS | VS | DUNGURIPALI /98 /2013 |
| 67 | CRLMC/0002823/2022 | STATE OF ODISHA DHR HOLDING INDIA PVT.LTD. | SIDHARTHA DAS | () |
| | | VS | VS | // |
| 68 | CRLMC/0002824/2022 | STATE OF ODISHA G.BANALATA DEVI | MOHENDRA KUMAR MOHAPATRO | / /0 |
| | | VS | VS | () |
| | | | | // |
| | | | | BHUBANESWAR VIGILANCE /6 /2008 |
| | | | | A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBANESWAR(Khordha *) |

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|----|---------------------|---|---|---|
| 69 | CRLMC/0002825/2022 | STATE OF ODISHA(VIG. DEPT.) HEMANTA KUMAR SAHOO VS | GOPINATH MISHRA VS | TR/0000023/2011 JODAPADAR /196 /2021 () |
| 70 | CRLMC/0002826/2022 | STATE OF ODISHA SUDHANSU SEKHAR JENA VS | S.S.JENA VS | // / /0 () |
| 71 | CRLMC/0002827/2022 | KALPANA PARIDA DEBASHISH NAIK VS | ARUN KUMAR DAS 1 VS | // KANTABANIA PS /44 /2018 () |
| 72 | CRLMP/0002035/2022 | STATE OF ODISHA SAGARIKA PANDA VS | SAROJ KUMAR MISHRA VS | // / /0 () |
| 73 | CRLMP/0002036/2022 | STATE OF ODISHA BHAGABAN MISHRA VS | SANTOSH KUMAR MAHANTY VS | // / /0 () |
| 74 | CRLMP/0002037/2022 | NIRUPAMA MISHRA SAMUKTA MUKHI NAIK VS | AFRAAZ SUHAIL VS | // / /0 () |
| 75 | CRLMP/0002038/2022 | STATE OF ODISHA PRABINA MOHURIA VS | SURYAKANTA DASH VS | // / /0 () |
| 76 | CRLREV/0000465/2022 | STATE OF ODISHA YUNUS ALLI VS | PRASANTA KUMAR NANDA VS | // DAMANJODI /89 /2020 () |
| 77 | FAO/0000376/2022 | STATE OF ODISHA THE LEGAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LTD VS | SOMPANRAJ KUMAR GHOSE VS | // // () |
| 78 | ITA/0000072/2022 | KARUNAKAR CHOUDHURY PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS | TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS | // // () |
| 79 | MACA/0000502/2022 | M/S. M.M. ENGINEERS AND CONSULTANTS KRISHNA MOHANTY@MAHAJANAM VS | PRADEEP KUMAR MISHRA VS | // // () |
| | | AHALYA BHOI | | // |

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|----|---------------------|---|--|--------------------------|
| 80 | RPFAM/0000243/2022 | ADITYA SAHOO VS NIRANJAN SAHOO | MAHESWAR MOHANTY VS | // 0 // |
| 81 | RSA/0000238/2022 | M/S.SHIVOM MINERALS LTD. VS M/S. BAJRANG METALICS LTD. | PRAFULLA KUMAR RATH VS | // 0 // |
| 82 | SAO/0000011/2022 | M/S.SHIVOM MINERALS LTD. VS M/S. BAJRANG METALICS LTD. | PRAFULLA KUMAR RATH VS | // 0 // |
| 83 | TRP(C)/0000379/2022 | AKSHYA KUMAR DAS VS THE COLLECTOR, BHADRAK | DILLIP RAY VS | // 0 // |
| 84 | WA/0001291/2022 | PRAFULLA KUMAR NAYAK VS LAXMIDHAR SWAIN | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 85 | WA/0001292/2022 | BHUBANESWAR MUNICIPAL CORPORATION VS TRINATH SATAPATHY | PRADIPTA KUMAR MOHANTY (SR.ADV.) VS | // 0 // |
| 86 | WA/0001293/2022 | BHUBANESWAR MUNICIPAL CORPORATION VS GOKULA NANDA MOHAPATRA | PRADIPTA KUMAR MOHANTY(SR. ADV.) VS | // 0 // |
| 87 | WA/0001294/2022 | BHUBANESWAR MUNICIPAL CORPORATION VS PRAFULLA CHANDRA DIXIT | PRADIPTA KUMAR MOHANTY(SR.ADV.) VS | // 0 // |
| 88 | WA/0001295/2022 | BHUBANESWAR MUNICIPAL CORPORATION VS HAREKRUSHNA PARAMANIK | PRADIPTA KUMAR MOHANTY(SR. ADV.) VS | // 0 // |
| 89 | WA/0001296/2022 | STATE OF ODISHA VS JYOTIRANJAN JENA | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS | // 0 // |
| 90 | WA/0001297/2022 | DR. BANANI PATTANAIK VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 91 | WA/0001298/2022 | STATE OF ODISHA | Y. S. P. BABU, A.G.A. | // |

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| | | VS | VS | 0 |
| 92 | WA/0001299/2022 | ALEX TIRKEY STATE OF ODISHA | PRABHU PRASAD MOHANTY, A.G.A. | // |
| | | VS | VS | 0 |
| 93 | WA/0001300/2022 | PANCHANAN DALAI STATE OF ODISHA | LALATENDU SAMANTARAY, A.G.A. | // |
| | | VS | VS | 0 |
| 94 | WP(C)/0025940/2022 | ASHOK KUMAR DAS SATYABRATA TRIPATHY | BHABANI SANKAR TRIPATHY (1) | // |
| | | VS | VS | 0 |
| 95 | WP(C)/0025941/2022 | STATE OF ODISHA BABITA NAYAK | AUROVINDA MOHANTY | // |
| | | VS | VS | 0 |
| 96 | WP(C)/0025942/2022 | STATE OF ODISHA CHHALU NAIK | LALIT SAHU | // |
| | | VS | VS | 0 |
| 97 | WP(C)/0025943/2022 | STATE OF ODISHA ASWANI KUMAR MUKHI | LALIT SAHU | // |
| | | VS | VS | 0 |
| 98 | WP(C)/0025944/2022 | STATE OF ODISHA PRASANTA KUMAR MOHAPATRA | SAMIR KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 99 | WP(C)/0025945/2022 | UNION OF INDIA BHAGYABATI NAYAK @ DALEI | RANJIT MOHANTY | // |
| | | VS | VS | 0 |
| 100 | WP(C)/0025946/2022 | STATE OF ODISHA RINKU BEHERA | TRILOCHAN NANDA | // |
| | | VS | VS | 0 |
| 101 | WP(C)/0025947/2022 | GENERAL MANAGER, (P-PF/PEN./CPIO), MCL, SAMBALPUR NIRMALA SAHOO | PRASANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 102 | WP(C)/0025948/2022 | STATE OF ODISHA KUMARI KUMUDINI MAJHI | PRASANTA KUMAR SATPATHY | // |
| | | VS | VS | 0 |

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| 103 | WP(C)/0025949/2022 | STATE OF ODISHA UGRASEN TANTY @ SUNYANI VS | CHANDRA SEKHAR PANDA VS | // // 0 |
| 104 | WP(C)/0025950/2022 | STATE OF ODISHA KARUNAKAR ROUL VS | J.K.MISHRA 2 VS | // // 0 |
| 105 | WP(C)/0025951/2022 | STATE OF ODISHA SNEHALATA BUDA VS | CHANDRA SEKHAR PANDA VS | // // 0 |
| 106 | WP(C)/0025952/2022 | STATE OF ODISHA SATNAMI MAHANANDA VS | CHANDRA SEKHAR PANDA VS | // // 0 |
| 107 | WP(C)/0025953/2022 | STATE OF ODISHA CHILIKA MASTCHHYAJIBI MAHASANGHA VS | SUKANTA KUMAR DALAI VS | // // 0 |
| 108 | WP(C)/0025954/2022 | STATE OF ODISHA SARAT CHANDRA KAR VS | SARITA PANDA VS | // // 0 |
| 109 | WP(C)/0025955/2022 | STATE OF ODISHA SUBHA KANTA PARIDA VS | SARITA PANDA VS | // // 0 |
| 110 | WP(C)/0025956/2022 | STATE OF ODISHA SABITRI SETHY VS | RAJKISHOR SWAIN VS | // // 0 |
| 111 | WP(C)/0025957/2022 | STATE OF ODISHA RANJIT KUMAR NAIK VS | RAJKISHOR SWAIN VS | // // 0 |
| 112 | WP(C)/0025958/2022 | STATE OF ODISHA SWAYAMPRAVA SAHOO VS | VIJAYA KAR VS | // // 0 |
| 113 | WP(C)/0025959/2022 | MANAS KUMAR MALLA PRADEEP KUMAR JOSHI VS | SUSHANTA KUMAR JOSHI VS | // // 0 |
| | | PRINCIPAL SECRETARY TO GOVT. DEPARTMENT, KHURDHA | | // |

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| 114 | WP(C)/0025960/2022 | SUSHAMA DHIR VS THE COLLECTOR, JAJPUR | TRILOCHAN DASH VS | // 0 // |
| 115 | WP(C)/0025961/2022 | RAJESH KUMAR PANIGRAHI VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 116 | WP(C)/0025962/2022 | MANGULI JENA VS THE COLLECTOR, JAJPUR | TRILOCHAN DASH VS | // 0 // |
| 117 | WP(C)/0025963/2022 | TAPAN KUMAR CHOUDHURY VS STATE OF ODISHA | ADITYA MISHRA VS | // 0 // |
| 118 | WP(C)/0025964/2022 | SANTOSH KUMAR NAYAK VS STATA OF ODISHA | DAYANANDA MOHAPATRA VS | // 0 // |
| 119 | WP(C)/0025965/2022 | BHABANI CHANDRA PARIDA VS STATE OF ODISHA | ADITYA MISHRA VS | // 0 // |
| 120 | WP(C)/0025966/2022 | SASMITA PATTANAİK VS STATE OF ODISHA | SUSANTA KUMAR ROUT VS | // 0 // |
| 121 | WP(C)/0025967/2022 | SULLAVA CHANDRA PATRA VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 122 | WP(C)/0025968/2022 | DURYODHAN PALAI VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 123 | WP(C)/0025969/2022 | ROHIT KHANDELWAL VS SWEETA KHANDELWAL | DINESH KUMAR MOHANTY VS | // 0 // |
| 124 | WP(C)/0025970/2022 | SANTOSH KUMAR PATRA VS STATE OF ODISHA | SUBASH CH PANI VS | // 0 // |
| 125 | WP(C)/0025971/2022 | PRASAN NAIK | NIRANJAN LENKA | // |

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| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 126 | WP(C)/0025972/2022 | RUPESH KUMAR ADHIKARI | PRATIK DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 127 | WP(C)/0025973/2022 | DIBAKAR PRADHAN | CHANDRA SEKHAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 128 | WP(C)/0025974/2022 | CHITTA RANJAN TEWARI | PRAVAT KUMAR MOHANTY | // |
| | | VS | VS | 0 |
| | | APARAJITA PANDA @ TEWARI | | // |
| 129 | WP(C)/0025975/2022 | MANGAL TUDU | SWAPNIL ROY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 130 | WP(C)/0025976/2022 | NAUKESHU PATRO | SIDHARTH PRASAD DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 131 | WP(C)/0025977/2022 | TAPAS BHOL | RUDRA NARAYAN PARIJA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 132 | WP(C)/0025978/2022 | AMITA BARAD | SANJIB KUMAR BHANJADEO | // |
| | | VS | VS | 0 |
| | | SUKANTA KUMAR MUDULI | | // |
| 133 | WP(C)/0025979/2022 | DR.NRUSINGHA CHARAN OJHA | BIJAYA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 134 | WP(C)/0025980/2022 | ARUN KUMAR CHINARA | DR. BINODA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 135 | WP(C)/0025981/2022 | PRANATI SISHU GOSWAMI | NIRANJAN NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 136 | WP(C)/0025982/2022 | MAHATA MENDALI | RAMA CHANDRA RATH | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|----------------------------|--------------------------|
| 137 | WP(C)/0025983/2022 | SNEHALATA MENDALI BIRA KISHORE MOHANTY VS | PRAFULLA CHANDRA DAS VS | // // () |
| 138 | WP(C)/0025984/2022 | TP CENTRAL ODISHA DISTRIBUTION LTD. MAHATA MENDALI VS | RAMA CHANDRA RATH VS | // // () |
| 139 | WP(C)/0025985/2022 | SNEHALATA MENDALI SWARAJ KUMAR DHAR VS | LINGARAJ SARANGI VS | // // () |
| 140 | WP(C)/0025986/2022 | AMRITA SUVDARSINEE RATH SATISH KUMAR BEHERA VS | SONITA BISWAL VS | // // () |
| 141 | WP(C)/0025987/2022 | UNION OF INDIA SHRI RADHA DAMODAR SWAMY, BIJE, GANJAM VS | MANMAYA KUMAR DASH VS | // // () |
| 142 | WP(C)/0025988/2022 | COMMNR. OF ENDOWMENT, BBSR M/S ASUTOSH PATTNAIK VS | AJOYA MOHANTY VS | // // () |
| 143 | WP(C)/0025989/2022 | COMMISSIONERATE OF CT AND GST, CUTTACK BASANTI MAHAPATRA VS | SHASHI BHUSAN JENA VS | // // () |
| 144 | WP(C)/0025990/2022 | STATE OF ODISHA M/S. SANJI MOTORS VS | PIYUSH PANDA VS | // // () |
| 145 | WP(C)/0025991/2022 | THE REGISTERING AUTHORITY JAJPUR, ODISHA SARBESWAR BEHURA VS | TAPASWINI SAHU VS | // // () |
| 146 | WP(C)/0025992/2022 | STATE OF ODISHA SUB DIVISIONLA OFFICER (ELECTRICAL), TPNODL, VS | KESHAB K. DASH VS | // // () |
| 147 | WP(C)/0025993/2022 | PABITRA KAR SUSANTA KUMAR MOHANTY VS | BISWABIHARI MOHANTY VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2022**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 148 | WP(C)/0025994/2022 | DEBASIS MOHANTY VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // 0 // |
| 149 | WP(C)/0025995/2022 | A.SANYASI RAO VS STATE OF ODISHA | CHANDRA SEKHAR PANDA VS | // 0 // |
| 150 | WP(C)/0025996/2022 | RAMESWAR NATH VS STATE OF ODISHA | PADMANAV BHUTIA VS | // 0 // |
| 151 | WP(C)/0025997/2022 | ROSY RAY VS STATE OF ODISHA | ABHIRAM SWAIN VS | // 0 // |
| 152 | WP(C)/0025998/2022 | LOKANATH DALEI VS STATE OF ODISHA | ASHOK PATTANAİK VS | // 0 // |
| 153 | WP(C)/0025999/2022 | BHARATA BEHERA VS STATE OF ODISHA | ASHOK PATTANAİK VS | // 0 // |
| 154 | WP(C)/0026000/2022 | JITENDRA DALEI VS UNION OF INDIA | BISWAJIT MAHAPATRA VS | // 0 // |
| 155 | WP(C)/0026001/2022 | DIBYALOHAN SAHU VS LAXMISAGARI SAHU | BYOMOKESH TRIPATHY VS | // 0 // |
| 156 | WP(C)/0026002/2022 | ASHOK KUMAR PATI VS UNION OF INDIA | TEJ KUMAR VS | // 0 // |
| 157 | WP(C)/0026003/2022 | NIRUPAMA DASH VS STATE OF ODISHA | RAMDAS ACHARY VS | // 0 // |
| 158 | WP(C)/0026004/2022 | JYOTI SANKAR BALIARSINGH VS UNION OF INDIA | NIRMAL RANJAN ROURTRAY VS | // 0 // |
| 159 | WP(C)/0026005/2022 | NIRUPAMA DASH | RAMDAS ACHARY | // |

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2022**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 160 | WP(C)/0026006/2022 | STATE OF ODISHA UMA SHANKAR MISHRA | SOUMYA DEV RAY | // |
| | | VS | VS | 0 |
| 161 | WP(C)/0026007/2022 | STATE OF ODISHA SRIKANTA KUMAR PAKAL | SIDHARTH PRASAD DAS | // |
| | | VS | VS | 0 |
| 162 | WP(C)/0026008/2022 | STATE OF ODISHA BIDYU TLATA DASH | BHABANI SANKAR TRIPATHY (1) | // |
| | | VS | VS | 0 |
| 163 | WP(C)/0026009/2022 | STATE OF ODISHA SATISH KUMAR MAHANTA | SESHADEV DASH | // |
| | | VS | VS | 0 |
| 164 | WP(C)/0026010/2022 | STATE OF ODISHA JYOTIRMAYA @ JYOTIRMAY ACHARYA | PRAVASH CHANDRA JENA | // |
| | | VS | VS | 0 |
| 165 | WP(C)/0026011/2022 | BHUPATI MIRDHA NILIMA SWAIN | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| 166 | WP(C)/0026012/2022 | STATE OF ODISHA CHARAN SEBAK SATPATHY | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| 167 | WP(C)/0026013/2022 | STATE OF ODISHA SURENDRA NATH KABI | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| 168 | WP(C)/0026014/2022 | STATE OF ODISHA RAGHUNATH MUDULI | RANJAN KU. NAYAK | // |
| | | VS | VS | 0 |
| 169 | WP(C)/0026015/2022 | KAUSALYA BEHERA JAJATI KISHORE JENA | SRINIBASH SATAPATHY | // |
| | | VS | VS | 0 |
| 170 | WP(C)/0026016/2022 | THE STATE OF ORISSA JAYANTI MOHARANA | BIREN SANKAR TRIPATHY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------------|--------------------------|
| 171 | WP(C)/0026017/2022 | STATE OF ODISHA SASMITA BEHERA VS | PRAKASH KUMAR MISHRA VS | // // () |
| 172 | WP(C)/0026018/2022 | STATE OF ODISHA SANKARSAN JENA VS | SARAT CHANDRA DASH VS | // // () |
| 173 | WP(C)/0026019/2022 | STATE OF ODISHA BIDYADHAR PALA VS | RABINDRA KUMAR PATNAIK VS | // // () |
| 174 | WP(C)/0026020/2022 | PRESIDING OFFICER, PERMANENT PUS, LOK ADALAT, BERHAMPUR M/S. APACE CONSTRUCTION PVT. LTD., BALASORE PRABHU PRASANNA BEHERA VS | VS | // // () |
| 175 | WP(C)/0026021/2022 | STATE OF ODISHA GATUM PATNAIK VS | PRINCE PATNAIK VS | // // () |
| 176 | WP(C)/0026022/2022 | STATE OF ODISHA MANAS RANJAN PATRA VS | SANTOSH KUMAR SAMANTARAYA VS | // // () |
| 177 | WP(C)/0026023/2022 | KUMARI SWAGATIKA KANAR MANAGING COMMITTEE OF GOTHANAHAKANI HIGH SCHOOL, KULCANDA, BILASIPUR VS | KULCANDA COLLEGE VS | // // () |
| 178 | WP(C)/0026024/2022 | STATE OF ODISHA PRADEEP KUMAR VS | RAMAKANTA SARANGI VS | // // () |
| 179 | WP(C)/0026025/2022 | MAHANADI COALFIELDS LTD., SAMBALPUR SUBHADRA SAHOO VS | SUNIL KUMAR PATNAIK VS | // // () |
| 180 | WP(C)/0026026/2022 | THE STATE OF ODISHA SAILABALA SAHOO VS | GOURI MOHAN RATH VS | // // () |
| 181 | WP(C)/0026027/2022 | STATE OF ODISHA NARENDRA GOCHHAYAT VS | AKSHAYA KUMAR NAYAK VS | // // () |
| | | COLLECTOR, JAIPUR | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------------|---|
| 182 | WP(C)/0026028/2022 | MAA MANGALA WOMAN SELF HELP GROUP, DHENKANAL (BESIDE VASNA PUR) VS STATE OF ODISHA | BASUDEB BARIK VS | // () // |
| 183 | WP(C)/0026029/2022 | SATYA BEHERA VS STATE OF ODISHA | BASUDEB BARIK VS | // () // |
| 184 | ABLAPL/0012774/2022 | PINTU BALIARSINGH @ AJAYA BALIARSINGH VS STATE OF ODISHA | JITENDRA KUMAR CHHOTARAY VS | BEGUNIA P.S. /165 /2022 () // |
| 185 | ABLAPL/0012775/2022 | BIKASH DEHURY VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | BANTALA /402 /2022 () // |
| 186 | ABLAPL/0012776/2022 | AJAD KHAN VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | / /0 () // |
| 187 | ABLAPL/0012777/2022 | ARMAN KHAN @ MAHAMMAD AZAD VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BOLAGARH P.S. /238 /2022 () // |
| 188 | ABLAPL/0012778/2022 | BHIMA @ BHIMSEN PRADHAN VS STATE OF ODISHA(VIG.) | PRAVASH CHANDRA JENA VS | BHUBANESWAR VIGILANCE /12 /2021 () // |
| 189 | ABLAPL/0012779/2022 | CHANDAN SABAR VS STATE OF ODISHA | DEBABRATA DASH VS | GOLAMUNDA /15 /2019 () // |
| 190 | ABLAPL/0012780/2022 | RAMA CHANDRA DAS VS STATE OF ODISHA | DEEPANJALI SAHU VS | MAHILA (BERHAMPUR) /174 /2022 () // |
| 191 | ABLAPL/0012781/2022 | BISWAJIT TRIPATHY VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | PARJANG /378 /2022 () // |
| 192 | ABLAPL/0012782/2022 | RAJAT RANJAN DAS VS STATE OF ODISHA | DEEPANJALI SAHU VS | MAHILA (BERHAMPUR) /174 /2022 () // |
| 193 | ABLAPL/0012783/2022 | JAGDISH CHANDRA SETHI | SURYAKANTA DASMOHAPATRA | FATEGARH /148 /2022 |

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------|----------------------------------|
| | | VS | VS | () |
| 194 | ABLAPL/0012784/2022 | STATE OF ODISHA MANUA PARIDA @ MANAGOBINDA PARIDA | ACHYUTANANDA PATNAIK | // KANAS /137 /2021 |
| | | VS | VS | () |
| 195 | ABLAPL/0012785/2022 | STATE OF ODISHA UDHABA BEHERA | DEEPAK KU SAHOO | // GHATAGAON /188 /2022 |
| | | VS | VS | () |
| 196 | ABLAPL/0012786/2022 | STATE OF ODISHA PHUKUNA RANAJIT @ KHUKUNA RANAJIT | AMLAN SHAKTI PAUL | // TOMANDO /212 /2022 |
| | | VS | VS | () |
| 197 | ABLAPL/0012787/2022 | STATE OF ODISHA DEEPAK KUMAR MOHAPATRA | BISWARANJAN DALAI | // PARADEEP /296 /2022 |
| | | VS | VS | () |
| 198 | ABLAPL/0012788/2022 | STATE OF ODISHA ARATI PALEI | BISWARANJAN DALAI | // PARADEEP LOCK /301 /2022 |
| | | VS | VS | () |
| 199 | ABLAPL/0012789/2022 | STATE OF ODISHA SANIA @ ADHIKARI DEBASIS DAS | SAMBIT BISWAL | // KUJANGA /367 /2022 |
| | | VS | VS | () |
| 200 | ABLAPL/0012790/2022 | STATE OF ODISHA MAHADEB DEHERI | PRASANTA KUMAR ROURAY | // BHEDEN /266 /2022 |
| | | VS | VS | () |
| 201 | ABLAPL/0012791/2022 | STATE OF ODISHA KUNA NAIK | RAMESH CHANDRA MAHARANA | // / /0 |
| | | VS | VS | S.D.J.M.,CUTTACK SADAR(Cuttack) |
| 202 | ABLAPL/0012792/2022 | STATE OF ODISHA SRIKANTA CHOUDHURY | BIDESHI KUMAR GHADEI | 2(A)CC/0000061/2022 |
| | | VS | VS | PATKURA /408 /2022 |
| 203 | ABLAPL/0012793/2022 | STATE OF ODISHA NARESH KUMAR MOHANTY | BIBHUTI BHUSAN SWAIN | // BHANDARIPOKHARI /302 /2022 |
| | | VS | VS | () |
| 204 | ABLAPL/0012794/2022 | STATE OF ODISHA CHAKRADHAR PUTEL | SUSHANTA KUMAR JOSHI | // / /0 |
| | | VS | VS | J.M.F.C.,KANTABANJI(Balangir) |

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|-------------------------------|--|
| 205 | ABLAPL/0012795/2022 | STATE OF ODISHA RABI NARAYAN PADHY @ RABINARAYAN PADHI VS | SANJAY KUMAR PRADHAN VS | ICC/0000002/2017 JARADA /130 /2022 () |
| 206 | ABLAPL/0012796/2022 | STATE OF ODISHA SANATAN SAHOO VS | SMRUTI RANJAN MOHAPATRA VS | // JAJPUR SADAR /28 /2013 A.D.J.,JAJPUR(Jajapur *) |
| 207 | ABLAPL/0012797/2022 | STATE OF ODISHA MANAS KUMAR DAS VS | DEEPTIRANJAN JENA VS | CT/0000296/2013 BONTH /122 /2021 () |
| 208 | ABLAPL/0012798/2022 | STATE OF ODISHA SK. MOKIM VS | SATYA RANJAN MULIA VS | // CHOUWAR /453 /2022 () |
| 209 | ABLAPL/0012799/2022 | STATE OF ODISHA ACHYUTANANDA BEHERA VS | DILLIP KUMAR MOHANTY VS | // NEMALO /160 /2022 () |
| 210 | ABLAPL/0012800/2022 | STATE OF ODISHA SANKAR PRADHAN VS | SOUBHAGYA SWAIN VS | // JAGANNATHA PRASAD /338 /2022 () |
| 211 | ABLAPL/0012801/2022 | STATE OF ODISHA PRAPHUL PRADHAN VS | SOUBHAGYA SWAIN VS | // JAGANNATHA PRASAD /338 /2022 () |
| 212 | ABLAPL/0012802/2022 | STATE OF ODISHA BAPI BHOI VS | TARA PRASAD MOHAPATRA VS | // PURI TOWN /16 /2020 () |
| 213 | ABLAPL/0012803/2022 | STATE OF ODISHA SANTOSH KUMAR MOHANTY VS | GANGADHAR SAMAL VS | // MAHAKALPARA /161 /2022 () |
| 214 | ABLAPL/0012804/2022 | STATE OF ODISHA PRAMOD KUMAR BISWAL VS | PRSANT KUMAR SAHOO VS | // MANGALPUR /511 /2022 () |
| 215 | ABLAPL/0012805/2022 | STATE OF ODISHA GOURANG CHARAN DASH VS | PANCHANAN PANIGRAHI VS | // GONDIA /230 /2022 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|------------------------------|--|
| 216 | ABLAPL/0012806/2022 | RAJ KISHOR SAHOO VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | MANGALA BAG /230 /2022 () // |
| 217 | ABLAPL/0012807/2022 | DASARATHI JENA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | RUPSA /76 /2022 () // |
| 218 | ABLAPL/0012808/2022 | GUPTA BAGHA VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | JEYPORE SADAR /283 /2022 () // |
| 219 | ABLAPL/0012809/2022 | ANANDA GUPTA VS STATE OF ODISHA | CHANDANA MISHRA VS | BADAGODA P.S. /209 /2019 () // |
| 220 | ABLAPL/0012810/2022 | BISWANATH MAHAPATRA @ KANHA VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | DELANGA /203 /2022 () // |
| 221 | ABLAPL/0012811/2022 | PRIYARANJAN BEHURAY VS STATE OF ODISHA | SAMBIT SAMAL VS | GHASIPURA /168 /2022 () // |
| 222 | ABLAPL/0012812/2022 | RABINDRA KUMAR SAHOO VS STATE OF ODISHA | AMITAV TRIPATHY VS | / /0 J.M.F.C.,DASAPALLA(Nayagarh *) ICC/0000055/2016 |
| 223 | ABLAPL/0012813/2022 | RAKESH BAGARTY VS STATE OF ODISHA | SUSANTA KUMAR TRIPATHY VS | MURIBAHAL /161 /2022 () // |
| 224 | ABLAPL/0012814/2022 | T. CHANDRA KIRAN VS STATE OF ODISHA | RABINDRANATH PRUSTY VS | BADMAL /149 /2016 () // |
| 225 | ABLAPL/0012815/2022 | GAURI DAS @ BHOI @ LAXMIPRIYA BHOI VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | JAGATSINGPUR /480 /2022 () // |
| 226 | ABLAPL/0012816/2022 | CH. BADRINARAYAN PATRO VS STATE OF ODISHA | JAYANTA KUMAR BALA VS | BAIDYANATHPUR /317 /2022 () // |
| 227 | ABLAPL/0012817/2022 | KALIA @ ABHAYA KUMAR SAMAL | MOHENDRA DALAI | CUTTACK SADAR /422 /2022 |

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2022**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 228 | ABLAPL/0012818/2022 | PABITRA PRADHAN | DIBYAJYOTI SAHOO | BADSAHI /270 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 229 | ABLAPL/0012819/2022 | SUSHANTA NAYAK | DIBYAJYOTI SAHOO | PIRAHAT P.S /154 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 230 | ABLAPL/0012820/2022 | ABINASH BHOI | SRINIBASH SATAPATHY | KANDARPUR /179 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 231 | ABLAPL/0012821/2022 | NILAMADHAB DALEI | SARITA DAS | / /0 |
| | | VS | VS | J.M.F.C.,BARAMBA(Cuttack) |
| | | STATE OF ODISHA | | 2(B)CC/0000008/2022 |
| 232 | ABLAPL/0012822/2022 | BIPIN MAJHI | SUSHANTA KUMAR JOSHI | PATNAGARH /135 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 233 | ABLAPL/0012823/2022 | AMIYA KUMAR MOHANTY | AMLAN SHAKTI PAUL | LINGARAJ P.S. /236 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 234 | ABLAPL/0012824/2022 | NISHI PRIYADARSHINI | JAYANTA KUMAR BALA | BAIDYANATHPUR /317 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 235 | ABLAPL/0012825/2022 | LAXMI NARAYAN SAHU | P.C.CHHINCHANI | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 236 | ABLAPL/0012826/2022 | PITAMBAR DAS | RABI NARAYAN PANDA | BANSADA /273 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 237 | ABLAPL/0012827/2022 | SASADHAR DAS | RABI NARAYAN PANDA | BANSADA /273 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 238 | ABLAPL/0012828/2022 | NIKHIL BEHERA | BINI MISHRA | / /0 |
| | | VS | VS | J.M.F.C.,BHOGRAI(Baleshwar) |

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|---|---------------------------------|--|
| 239 | ABLAPL/0012829/2022 | STATE OF ODISHA PRABHAKAR HUI VS | BINI MISHRA VS | 2(A)CC/0000094/2022 JALESWAR /349 /2022 ()// |
| 240 | ABLAPL/0012830/2022 | STATE OF ODISHA BASANTI SAHOO VS STATE OF ODISHA | SURYAKANTA DASH VS | // PANIKOILI /221 /2022 () // |

ORISSA HIGH COURT

MISC CASES FILED on :29/09/2022

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|-----------------------------|--|---|
| 1 | 25/2022 CRLMA/269/2022 | PRASANTA KUMAR SA-MP | ADV. |
| 2 | 42/2022 SAO/11/2022 | M/S.SHIVOM MINERALS LTD.-MP | PRAFULLA KUMAR RATH |
| 3 | 42/2022 SAO/11/2022 | M/S.SHIVOM MINERALS LTD.-MP | PRAFULLA KUMAR RATH |
| 4 | 197/2022 SA/316/1990 | BAIKUNTHA-MP | |
| 5 | 241/2022 CONTC/5350/2021 | NALIN KUMAR PATNAIK-MP | M/S.AMIT KU.DASH, M/S BUDHADEV ROUTRAY |
| 6 | 242/2022 CONTC/5350/2021 | NALIN KUMAR PATNAIK-MP | M/S.AMIT KU.DASH, M/S BUDHADEV ROUTRAY |
| 7 | 243/2022 CONTC/5351/2021 | SAROJ KUMAR NAYAK-MP | M/S.AMIT KUMAR DAS |
| 8 | 244/2022 CONTC/5351/2021 | SAROJ KUMAR NAYAK-MP | M/S.AMIT KUMAR DAS |
| 9 | 322/2022 RPFAM/225/2019 | DEBAKANTA SANDHA-MP | |
| 10 | 322/2022 RPFAM/225/2019 | DEBAKANTA SANDHA-MP | |
| 11 | 323/2022 RPFAM/243/2022 | ADITYA SAHOO-MP | MAHESWAR MOHANTY |
| 12 | 352/2022 CRLMP/2024/2022 | SABITA HARICHANDAN-MP | SUBHRANSHU DASH |
| 13 | 353/2022 CRLMP/2036/2022 | BHAGABAN MISHRA-MP | SANTOSH KUMAR MAHANTY |
| 14 | 354/2022 CRLMP/1830/2022 | PRAMILA SETHY-MP | PRAFULLA KUMAR RATH |
| 15 | 425/2022 TRP(C)/379/2022 | AKSHYA KUMAR DAS-MP | DILLIP RAY |
| 16 | 426/2022 TRP(C)/358/2022 | TRUPTIREKHA DORA-MP | DIGAMBAR SETHI |
| 17 | 606/2022 FAO/343/2022 | REGIONAL MANAGER,M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP | |
| 18 | 607/2022 FAO/344/2022 | REGIONAL MANAGER,M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP | |
| 19 | 608/2022 FAO/375/2022 | D.M(LEGAL),M/S. NEW INDIA ASSURANCE CO. LTD.-MP | MAHITOSH SINHA |
| 20 | 609/2022 FAO/376/2022 | THE LEGAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP | SIRAJUDDIN KUMAR GHOSE |
| 21 | 610/2022 FAO/376/2022 | THE LEGAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP | SIRAJUDDIN KUMAR GHOSE |
| 22 | 611/2022 FAO/376/2022 | THE LEGAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP | SIRAJUDDIN KUMAR GHOSE |
| 23 | 611/2022 FAO/376/2022 | THE LEGAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP | SIRAJUDDIN KUMAR GHOSE |
| 24 | 651/2022 CRLREV/834/2017 | SATRUJIT MANGARAJ-MP | M/S.SAMVIT MOHANTY |
| 25 | 992/2022 RSA/258/2017 | MAMATA MOHAPATRA-MP | M/S.D.R.MOHAPATRA, S.R. MOHAPATRA |
| 26 | 993/2022 | SAPAN K.BANARJEE-MP | |

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| 27 | RSA/375/2013 994/2022 | SUSHIL GARDIA-MP | DIPTI RANJAN BHOKTA |
| 28 | RSA/95/2021 995/2022 | TRINATH PURI-MP | M/S.SAROJ KU.DASH, M/S. MAHESWAR MOHANTY,S. |
| 29 | RSA/414/2016 996/2022 | M/S.SHIVOM MINERALS LTD.-MP | PRAFULLA KUMAR RATH |
| 30 | RSA/238/2022 997/2022 | M/S.SHIVOM MINERALS LTD.-MP | PRAFULLA KUMAR RATH |
| 31 | RSA/238/2022 1020/2022 | GANGADHAR KHANDA-MP | DINESH KUMAR MOHANTY |
| 32 | CMP/973/2022 1021/2022 | SRI SRI JAGANNATH THAKUR BIJE DAMODARPUR HAL | DINESH KUMAR MOHANTY |
| 33 | CMP/974/2022 1022/2022 | BHANUMATI SAHOO-MP | JYOTI PATNAIK |
| 34 | CMP/975/2022 1023/2022 | SULOCHANA SAHOO-MP | BIBEKANANDA BHUYAN |
| 35 | CMP/48/2020 1091/2022 | KRISHNA MOHANTY@MAHAJANAM-MP | PRADEEP KUMAR MISHRA |
| 36 | MACA/502/2022 1109/2022 | BIBHUDDHENDRA DAS-MP | |
| 37 | WPC(OAC)/2739/2017 1635/2022 | SUBRAT KUMAR SAHOO-MP | |
| 38 | CRLA/497/2021 1636/2022 | SARAT CHANDRA DAS-MP | M/S.GOKULANANDA MOHAPATRA |
| 39 | CRLA/492/2015 1637/2022 | ALOK SAMANTARAY-MP | DEVASHIS PANDA |
| 40 | CRLA/869/2022 1638/2022 | TULASA HANTAL-MP | RAJIB LOCHAN PATTNAIK |
| 41 | CRLA/871/2022 1639/2022 | TULASA HANTAL-MP | RAJIB LOCHAN PATTNAIK |
| 42 | CRLA/871/2022 1640/2022 | CHAKRA DAMI-MP | BHABANI SHANKAR DASPARIDA |
| 43 | CRLA/872/2022 1779/2022 | RAJA @ CHANDANESWAR NAYAK-MP | |
| 44 | BLAPL/7103/2022 1780/2022 | BHAGABAN GOUDA-MP | MOHENDRA KUMAR MOHAPATRO |
| 45 | BLAPL/9658/2022 1781/2022 | AMAL DEY-MP | NIHAR RANJAN SAHOO |
| 46 | BLAPL/9541/2022 1782/2022 | BHARAT SINGH-MP | AMIT PRASAD BOSE |
| 47 | BLAPL/9357/2022 1783/2022 | RAKESH @ HAPPY PATTANAIAK-MP | |
| 48 | BLAPL/7004/2022 1809/2022 | MUNA BARIK-MP | |
| 49 | ABLAPL/10010/2022 1810/2022 | SUDHANSHU KUMAR JENA-MP | |
| 50 | ABLAPL/9953/2022 1811/2022 | RAGHUNATH MANSINGH-MP | |
| 51 | ABLAPL/8321/2022 1812/2022 | BIKASH JENA-MP | |
| 52 | ABLAPL/10164/2022 1813/2022 | SURAJ PODH-MP | |
| 53 | ABLAPL/12227/2022 1814/2022 | DEBI PRASAD SINGH-MP | |
| 54 | ABLAPL/1015/2020 1815/2022 | SOMA KERKETTA-MP | |
| 55 | ABLAPL/1042/2020 1816/2022 | KUMAR SETHI-MP | |
| 56 | ABLAPL/9774/2022 1817/2022 | RANJAN KUMAR SAHOO@ RANJAN SAHOO-MP | |
| 57 | ABLAPL/813/2022 1818/2022 | SASWAT NA.DAS-MP | KARUNAKAR RATH |
| | ABLAPL/17811/2017 | | |

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| 58 | 1819/2022 ABLAPL/6561/2022 | VIVEKANANDA YADAV-MP | |
| 59 | 1820/2022 ABLAPL/9491/2022 | PRAFULLA KUMAR PATRA @ PRAFULLA PATRA-MP | |
| 60 | 1821/2022 ABLAPL/2524/2022 | BHARAT SRICHANDAN-MP | |
| 61 | 2216/2022 CRLMC/2323/2022 | MAHANTA BAG @ BAGHA-MP | |
| 62 | 2217/2022 CRLMC/2823/2022 | DHR HOLDING INDIA PVT.LTD.-MP | SIDHARTHA DAS |
| 63 | 2218/2022 CRLMC/2826/2022 | SUDHANSU SEKHAR JENA-MP | S.S.JENA |
| 64 | 2219/2022 CRLMC/2826/2022 | SUDHANSU SEKHAR JENA-MP | S.S.JENA |
| 65 | 3158/2022 WA/1020/2022 | STATE OF ODISHA-MP | |
| 66 | 3159/2022 WA/1020/2022 | STATE OF ODISHA-MP | |
| 67 | 3160/2022 WA/1020/2022 | STATE OF ODISHA-MP | |
| 68 | 3161/2022 WA/1291/2022 | PRAFULLA KUMAR NAYAK-MP | PRASANTA KUMAR SATAPATHY |
| 69 | 3162/2022 WA/1291/2022 | PRAFULLA KUMAR NAYAK-MP | PRASANTA KUMAR SATAPATHY |
| 70 | 3163/2022 WA/1292/2022 | BHUBANESWAR MUNICIPAL CORPORATION-MP | PRONOY MOHANTY |
| 71 | 3164/2022 WA/1292/2022 | BHUBANESWAR MUNICIPAL CORPORATION-MP | PRONOY MOHANTY |
| 72 | 3165/2022 WA/1293/2022 | BHUBANESWAR MUNICIPAL CORPORATION-MP | PRADIPTA KUMAR MOHANTY(SR. ADV.) |
| 73 | 3166/2022 WA/1293/2022 | BHUBANESWAR MUNICIPAL CORPORATION-MP | PRADIPTA KUMAR MOHANTY(SR. ADV.) |
| 74 | 3167/2022 WA/1294/2022 | BHUBANESWAR MUNICIPAL CORPORATION-MP | PRONOY MOHANTY |
| 75 | 3168/2022 WA/1294/2022 | BHUBANESWAR MUNICIPAL CORPORATION-MP | PRONOY MOHANTY |
| 76 | 3169/2022 WA/1295/2022 | BHUBANESWAR MUNICIPAL CORPORATION-MP | PRADIPTA KUMAR MOHANTY(SR. ADV.) |
| 77 | 3170/2022 WA/1295/2022 | BHUBANESWAR MUNICIPAL CORPORATION-MP | PRADIPTA KUMAR MOHANTY(SR. ADV.) |
| 78 | 3171/2022 WA/1297/2022 | DR. BANANI PATTANAIAK-MP | SAMEER KUMAR DAS |
| 79 | 3172/2022 WA/1296/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 80 | 3173/2022 WA/1296/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 81 | 3174/2022 WA/1296/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 82 | 3175/2022 WA/1298/2022 | STATE OF ODISHA-MP | Y. S. P. BABU, A.G.A. |
| 83 | 3176/2022 WA/1298/2022 | STATE OF ODISHA-MP | Y. S. P. BABU, A.G.A. |
| 84 | 3177/2022 WA/1299/2022 | STATE OF ODISHA-MP | PRABHU PRASAD MOHANTY, A.G.A. |
| 85 | 3178/2022 WA/1299/2022 | STATE OF ODISHA-MP | PRABHU PRASAD MOHANTY, A.G.A. |
| 86 | 3179/2022 WA/1300/2022 | STATE OF ODISHA-MP | LALATENDU SAMANTARAY, A.G.A. |
| 87 | 3180/2022 WA/1300/2022 | STATE OF ODISHA-MP | LALATENDU SAMANTARAY, A.G.A. |
| 88 | 13656/2022 WP(C)/25484/2022 | BARABATI SARBA DHARMA SANSKRUTIKA PARISHAD-MP | W.PS.DAYANANDA MOHAPATRA, M.R.PRADHAN, J.BA |
| 89 | 13657/2022 | SATYABRATA TRIPATHY-MP | BHABANI SANKAR TRIPATHY (1) |

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| 90 | WP(C)/25940/2022 13658/2022 | RAJALAXMI PRADHAN-MP | |
| 91 | WP(C)/4020/2022 13659/2022 | TRILOCHAN ROUT-MP | |
| 92 | WP(C)/19232/2022 13660/2022 | JAY KRISHNA NAYAK-MP | |
| 93 | WP(C)/19234/2022 13661/2022 | CHAKRADHAR MOHANTY-MP | |
| 94 | WP(C)/19236/2022 13662/2022 | HADIBANDHU PANDA-MP | |
| 95 | WP(C)/19238/2022 13663/2022 | BABITA NAYAK-MP | AUROVINDA MOHANTY |
| 96 | WP(C)/25941/2022 13664/2022 | KALPANA JENA-MP | SANTOSH KUMAR DWIVEDY |
| 97 | WP(C)/25123/2022 13665/2022 | DEBABRATA RAY-MP | BIBEKANANDA BHUYAN |
| 98 | WP(C)/22903/2022 13666/2022 | RINKU BEHERA-MP | TRILOCHAN NANDA |
| 99 | WP(C)/25946/2022 13667/2022 | KAILASH CHANDRA BISWAL-MP | RAKESH BEHERA |
| 100 | WP(C)/24478/2022 13668/2022 | CHANDRASEKHAR PATI-MP | TUSHAR KANTA NAYAK |
| 101 | WP(C)/17363/2022 13669/2022 | CHILIKA MASTCHHYAJIBI MAHASANGHA-MP | SUKANTA KUMAR DALAI |
| 102 | WP(C)/25953/2022 13670/2022 | RAJESH KUMAR PANIGRAHI-MP | MANOJ KUMAR MOHANTY |
| 103 | WP(C)/25961/2022 13671/2022 | SANTOSH KUMAR NAYAK-MP | DAYANANDA MOHAPATRA |
| 104 | WP(C)/25964/2022 13672/2022 | SASMITA PATTANAIAK-MP | SUSANTA KUMAR ROUT |
| 105 | WP(C)/25966/2022 13673/2022 | ROHIT KHANDELWAL-MP | DINESH KUMAR MOHANTY |
| 106 | WP(C)/25969/2022 13674/2022 | PRASAN NAIK-MP | NIRANJAN LENKA |
| 107 | WP(C)/25971/2022 13675/2022 | RUPESH KUMAR ADHIKARI-MP | PRATIK DASH |
| 108 | WP(C)/25972/2022 13676/2022 | CHITTA RANJAN TEWARI-MP | PRAVAT KUMAR MOHANTY |
| 109 | WP(C)/25974/2022 13677/2022 | TAPAS BHOL-MP | RUDRA NARAYAN PARIJA |
| 110 | WP(C)/25977/2022 13678/2022 | DR.NRUSINGHA CHARAN OJHA-MP | BIJAYA KUMAR DASH |
| 111 | WP(C)/25979/2022 13679/2022 | AMITA BARAD-MP | SANJIB KUMAR BHANJADEO |
| 112 | WP(C)/25978/2022 13680/2022 | GAURAV ELECTRICALS-MP | M/S VIVEK CHOPDA,S.PANDEY,U.K.SHAH,B.BAIVAB |
| 113 | WP(C)/22554/2014 13681/2022 | ARUN KUMAR CHINARA-MP | DR. BINODA KUMAR MISHRA |
| 114 | WP(C)/25980/2022 13682/2022 | NIHAR RANJAN ROUT-MP | M/S.DEBASIS TRIPATHY |
| 115 | WP(C)/17700/2016 13683/2022 | MAHATA MENDALI-MP | RAMA CHANDRA RATH |
| 116 | WP(C)/25982/2022 13684/2022 | ODISHA ABHIBHABAK MAHASANGHA, BBSR-MP | ADISHA MOHANTY |
| 117 | WP(C)/20398/2022 13685/2022 | LAXMIDHAR BISWAL-MP | BUDHADEV ROURTRAY |
| 118 | WP(C)/22687/2020 13686/2022 | SHRI RADHA DAMODAR SWAMY, BIJE, GANJAM-MP | MANMAYA KUMAR DASH |
| 119 | WP(C)/25987/2022 13687/2022 | M/S ASUTOSH PATTNAIK-MP | AJOYA MOHANTY |
| 120 | WP(C)/25988/2022 13688/2022 | M/S. SANJI MOTORS-MP | PIYUSH PANDA |
| | WP(C)/25990/2022 | | |

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| 121 | 13689/2022 WP(C)/25992/2022 | SUB DIVISIONLA OFFICER (ELECTRICAL), TPNODL, KEONJHAR | SURESH CH. DASH |
| 122 | 13690/2022 WP(C)/25993/2022 | SUSANTA KUMAR MOHANTY-MP | BISWABIHARI MOHANTY |
| 123 | 13691/2022 WP(C)/25994/2022 | DEBASIS MOHANTY-MP | BISWABIHARI MOHANTY |
| 124 | 13692/2022 WP(C)/9032/2022 | KHAGENDRA KUMAR BEHERA-MP | AMBUJA KUMAR DAS |
| 125 | 13693/2022 WP(C)/26000/2022 | JITENDRA DALEI-MP | BISWAJIT MAHAPATRA |
| 126 | 13694/2022 WP(C)/26001/2022 | DIBYALOCHAN SAHU-MP | BYOMOKESH TRIPATHY |
| 127 | 13695/2022 WP(C)/13456/2016 | AKSHAYA KU BEHERA-MP | MR.A.K.BOSE,MR P.K.PARHI, A.S.G. OF INDIA,MR. D.T |
| 128 | 13696/2022 WP(C)/26004/2022 | JYOTI SANKAR BALIARSINGH-MP | NIRMAL RANJAN ROUTRAY |
| 129 | 13697/2022 WP(C)/26008/2022 | BIDYUTLATA DASH-MP | BHABANI SANKAR TRIPATHY (1) |
| 130 | 13698/2022 WP(C)/26410/2017 | STATE OF ODISHA-MP | SR.STANDING COUNSEL Sand ME |
| 131 | 13699/2022 WP(C)/26010/2022 | JYOTIRMAYA @ JYOTIRMA Y ACHARYA-MP | PRAVASH CHANDRA JENA |
| 132 | 13700/2022 WP(C)/26402/2021 | M/S. INDIAN METALS AND FERRO ALLOYS LTD.-MP | SATYA SMRUTI MOHANTY |
| 133 | 13701/2022 WP(C)/26014/2022 | RAGHUNATH MUDULI-MP | RANJAN KU. NAYAK |
| 134 | 13702/2022 WP(C)/26018/2022 | SANKARSAN JENA-MP | SARAT CHANDRA DASH |
| 135 | 13703/2022 WP(C)/12796/2016 | BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY | SVS SWINI PATNAIK, MR. R.K.RATH (SR. ADV.) |
| 136 | 13704/2022 WP(C)/26020/2022 | M/S. APACE CONSTRUCTION PVT. LTD., BALASORE-MP | PRABHU PRASANNA BEHERA |
| 137 | 13705/2022 WP(C)/18799/2021 | BIMALENDU PRADHAN-MP | MOHIT AGARWAL |
| 138 | 13706/2022 WP(C)/26022/2022 | MANAS RANJAN PATRA-MP | SANTOSH KUMAR SAMANTARAYA |
| 139 | 13707/2022 WP(C)/26023/2022 | MANAGING COMMITTEE OF GOTHANAHAKANI HIGH SCHOOL | ROSAJ KUMAR SWAIN |
| 140 | 13708/2022 WP(C)/20653/2017 | GOURAHARI JENA-MP | M/S.J.M.PATTNAIK, M/S. |
| 141 | 13709/2022 WP(C)/14023/2016 | DEBASIS DWIBEDI-MP | M/S.ASHOK KUMAR BARIK,G.SENAPATI, MR.DEBASIS |